

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 25th September, 2023

No. HC.V- 102/2015/ 797/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint Sri Purna Prasad Upadhaya, Joint Registrar, temporarily and until further orders as **Registrar (Establishment)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of (PB-5) Rs. 65000-112000/- with Grade Pay of Rs. 18500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Shishir Kumar Das, Registrar (Estt.), retiring on 30.09.2023(AN) upon attaining the age of superannuation.

Sd/-
Smt Aparna Ajitsaria
REGISTRAR GENERAL

Memo No. HC.V-102/2015 / 797-1/Estt. # Dated 25.09.2023

Copy to : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia).
6. The Sr. Information Technology Consultant, Gauhati High Court, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. Sri Purna Prasad Upadhaya, Joint Registrar, Gauhati High Court, Guwahati
9. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
10. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
11. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
12. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
13. The Dy. Registrar _____, Gauhati High Court, Guwahati
14. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
17. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
21. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
22. The F&AO, Gauhati High Court, Guwahati.
23. The AOJ _____, Gauhati High Court, Guwahati.
24. The Court Officer No. I & II, Gauhati High Court, Guwahati.
25. Persons concerned.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The CA to the Registrar General, Gauhati High Court, Guwahati.
28. The Order/Personal File .

Aparna Ajitsaria 22.9.2023.
REGISTRAR GENERAL